Year	No. of cases
2007	940
2008	991
2009	1119

(b) The nature of cases for the above mentioned period with break-up is as under:-

Year		Nature of Cases		Total
	No. of cases	No. of cases	No. of cases	
	Registered by	Registered by	Registered	
	Anti-Corruption	Special Crime	by Economic	
	Division	Division	Offences	
			Division	
2007	716	119	105	940
2008	752	101	138	991
2009	840	121	158	1119

The State-wise figures are not maintained centrally.

(c) The number of cases disposed of from trial and cases resulting in conviction during the last three years are as under:-

Year	Cases disposed of from trial	Cases resulted in conviction
2007	674	426
2008	642	382
2009	719	435

- (d) No data as regards cost is maintained.
- (e) As on 30.06.2010, 1069 cases are under investigation.

Special status to Saurashtra Region

2037. SHRI BHARATSINH PRABHATSINH PARMAR: Will the PRIME MINISTER be pleased to state:

- (a) whether Saurashtra region of Gujarat has been granted special status to ensure accelerated development;
 - (b) if so, the details thereof; and
 - (c) the role of the concerned State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) No, Sir.

(b) and (c) Do not arise.

Funds to unique identification authority of India

2038. SHRI B.S. GNANADESIKAN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government has refused to allocate the required fund for the Unique Identification Scheme and allocated half of the fund against the requisition of Unique Identification Authority of India (UIDAI); and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): (a) and (b) No, Sir. The cost estimates for Phase-I and Phase-II of the programme comprising Rs.3170.01 crore spread over 5 years have been approved. The annual budget allocation for the programme for the Financial Year 2009-10 was Rs. 27.57 crore. The approved budget estimate for the Financial Year 2010-11 is Rs. 1900 crore. Budget for Phase-III programme will be brought before the Central Government in due course.

Natural resource Management

2039. SHRIMATI RATNA BAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government is aware that natural resource management plays an important role in the livelihoods of the poor;